

Name of the Corporate Debtor: Housing Development and infrastructure Limited; Date of Commencement of CIRP: 20-08-2019; List of Creditors as on: 31-12-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	3341	17134887669	3050	8985180318	10.85		8149707351		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	21	69066464195	21	64148130530	77.44		4918333665		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	148640980002	1	600000000	0.72		148040980002		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		NA
6	Operational creditors (Employees)	488	115797195	488	115797195	0.14		0		Annexure 6
7	Operational creditors (Government Dues)	32	110581469953	15	5935885699	7.17		104645584254		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	376	10656270886	317	1252396273	1.51		9403874613		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	239	6641186911	159	1802478346	2.18		4838708565		Annexure 9
Total		4503	362837056811	4051	82839868361	100.00	0	279997188450	0	